

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M K HANJURA

Petition(s) for Special Leave to Appeal (C)

No(s). 27093/2014

STATE OF U P AND ORS

Petitioner(s)

VERSUS

RATAN BABU SAXENA AND ORS
(with office report)

Respondent(s)

Date : 06/08/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Sudeep Kumar, Adv.
Mr. Abhish Kumar, Adv.

For Respondent(s)

Mr. Anurag Kashyap, Adv.
Ms. Lalita Kohli, Adv.
M/s Manoj Swarup & Co., Adv.UPON hearing the counsel the Court made the following
O R D E R

The Learned counsel for the respondent Nos. 1 and 3 to 5 seeks and is given four weeks' time as last chance to file the counter affidavit.

The office report indicates that the learned counsel for the petitioners has filed the requisites after the period prescribed for such filing. The delay in such filing has been satisfactorily explained by the Ld. counsel. Therefore, the same is condoned and accordingly notice shall be issued to the respondent No.2 with utmost dispatch.

Signature Not Verified

Digitally signed by
Madhu Grover

List again on 16.10.2015.

Date: 2015.08.07
15:48:58 SCT
Reason:(M K HANJURA)
Registrar

MG